



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in in CP(IB) No.59/ BB/2017	-	For filing objections	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRASWAL K. ARADHYA 9632516869	Petitioner	
2.	Rajharam Gadambi for C. K. Nandakumar 9900029859	Respondent	

Counsel for petitioner is present. Counsel for respondents is also present. Objections filed in IA No.150/2017.

List it on 14.11.2017.


MEMBER (J)


MEMBER (T)